

## FORM No. 4

O.A. No. 297/05

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Notes of the Registry	Order of the Tribunal
	<p><b>19.9.2005</b></p> <p>Shri M.N. Banerjee, counsel for the applicant.</p> <p>The learned counsel for the applicant seeks <del>xxxxxx</del> permission to withdraw this OA. Permission is granted. The OA is dismissed as withdrawn, the applicant is at liberty to file a fresh OA if he still feels aggrieved.</p> <p></p> <p>(Madan Mohan) Judicial Member</p> <p></p> <p>(M.P. Singh) Vice Chairman</p>